

be agreed to. The modalities for transfer of assets and the detailed terms and conditions on which the concerned staff will be absorbed in the State services are being considered in consultation with the State Governments.

**Theft of BCCL's GI pipes worth Rs. 8 lakhs**

4920. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to the news item published in Dhanbad based weekly "The Coalfield Time," dated 23 October, 1981 under the caption "Theft of BCCL's GI pipes worth 8 lakhs alleged."

(b) if so, facts in details and Government's reaction thereto;

(c) whether such cases of theft of pipes in longer quantity have also come from other areas during 1981; if so details of that, and the loss of the BCCL in that theft; and

(d) progress of the enquiries about all such cases of theft of pipes during the last one year and the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Yes, Sir. The case of theft involving loss of pipes worth Rs. 1.25 lakhs was detected on 14-10-1981. Three employees who were suspected to be involved in this case have been suspended and further departmental action is being taken against them.

(c) and (d). Two cases of dacoity involving loss of pipes worth Rs. 70,000.00 from contractor's custody have been reported. FIRs were lodged. The amount of loss has been recovered from the contractor.

**Truck carrying Iron material caught in an accident in May, 1981**

4821. SHRI A. K. ROY:  
SHRI NIHAL SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether he is aware that a truck carrying iron material was caught in an

accident on way to Ranchi at the Arwanjhi Police Station in the month of May, 1981, if so, facts in detail;

(b) whether it is a fact that the truck was carrying materials of the Kathara colliery secretly for the personal use of making private houses at Ranchi of a high CCL officer; and

(c) whether the matter was raised earlier and brought to the notice of the Minister; if so, steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Investigations by Central Coalfields Limited revealed that Truck No. BRY-2394 of the Company which was proceeding to Ranchi for collection of stores material on 22.5.1981 had to stop due to bad weather. A taxi coming from behind could not see the standing truck due to bad weather and dashed against the rear of the truck. None in the truck was injured. Some passengers of the taxi were injured. Local police registered a case and after investigation charge-sheeted the taxi driver under Sections 279/338-IPC. Since the truck driver was not at fault no action was taken against him by the police.

(b) No Sir.

(c) Yes, Sir. The matter was referred to the Company for a report. The report received from the Company disclosed no irregularity in the matter.

**Telephone condition in Meerut region**

4922. SHRI HANNAN MOLLAH:  
SHRI ANANDA PATHAK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) is it a fact that the telephone system of the Meerut region remained suspended for quite some time in the month of June this year;

(b) if so, the reasons for the same;

(c) what are the reasons for such breakdown of the system;

(d) number of telephones affected during that period; and